

long time and the necessary equipments are also available; and

(c) if so, the reasons for not making the said centre functional so far?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) A UHF Centre at Jhabua has been commissioned on 26.3.90.

(b) No, Sir. The complete equipment was received only in February'90 and the instalation was completed on 26.3.90.

(c) Not applicable.

[English]

Pepper Corporation of India

6671. SHRI PALAI K.M. MATHEW: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to constitute a Pepper Corporation of India on the Lines of the Jute Corporation, Oilseeds Corporation, Coconut Corporation etc.,

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

(b)

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) Does not arise.

(c) The production and research aspects of pepper are well taken care of by the Ministry of Agriculture. The Spices Board constituted under the Ministry of Commerce is intended to develop, promote and regulate the export of spices including pepper. Therefore, it is felt that there is no need to constitute a separate Corporation for pepper.

Digital Electronic Exchanges in Delhi.

SHRI G.S. BASAVARAJ: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether new digital electronic exchanges have been opened in Delhi during this year; and

(b) if so, the cost incurred, exchange-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

<i>Name of exchange and code</i>	<i>Approximate Project Cost in Lakhs (Rs.)</i>
1	2
Janpath '371'	1900
Chhattarpur '727'	320
Delhi Gate '326/327'	1000
Vasant Kunj '689'	540

<i>Name of exchange and code</i>	<i>Approximate Project Cost in Lakhs (Rs.)</i>
1	2
Palam '3295'	175
Shadipur '570	892
Idgah '753'	530
Janakpuri '550/559'	2040
Jorbagh '462'	175
Delhi Cantt '329'	300
Paschim Vihar '558'	892

**Road Construction Proposal from
Andhra Pradesh**

6673. SHRIM. BAGAREDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether in July, 1989, Andhra Pradesh Government submitted a proposal regarding road construction to Union Government for approval under Central Road Fund; and

(b) if so, the action taken by Government thereon?

MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) Yes, Sir.

(b) As the actual augmentation of the Central Road Fund against which the proposals were invited has not yet taken place, the same have not been processed for sanction.

**Expansion and Modernisation of
Telecommunication Network in Rajasthan**

6674. SHRIMATI VASUNDHARA RAJE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the steps taken for the expansion and modernisation of Telecommunication network in Rajasthan during Seventh Plan period; and

(b) the steps proposed to be taken to improve the service and clear the pending applications during the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) During the 7th Plan, the telecommunication network in the State of Rajasthan has been expanded, inter-alia, by addition of:-